

12.17 hrs.

[English]

PAPERS LAID ON THE TABLE

**Details Demand for Grants of the
Ministry of Water Resources for
1989-90**

THE MINISTER OF LAW AND JUSTICE OF WATER RESOURCES (SHRI B. SHANKARANAND): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Water Resources for 1989-90. [Placed in Library. See No. LT-7707/89]

Bank of India Officer Employees' (Conduct) Amendment Regulations, 1988 and Consolidated Report on the working of Public Sector Banks for the year ended 31.12.1987.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): I beg to lay on the Table:-

- (1) A copy of the Bank of India Officer Employees' (Conduct) Amendment Regulations, 1988 (Hindi and English versions) published in Notification No. P/L/88/A-24 in Gazette of India dated the 27th August, 1988 under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970. [Placed in Library. See No. LT-7708/89]
- (2) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st December, 1987. [Placed in Library. See No. LT-7709/89]

Annual Report, Annual Accounts and Review on the working of Rubber Board, Kottayam for 1987-88 and statement for delay in laying these papers, Annual Report and Review on the working of Coffee Board for 1987-88 etc. etc.

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): On behalf of Shri P.R. Das Munsi : I beg to lay on the Table:-

- (1)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1987-88.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 1987-88 together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rubber Board, Kottayam, for the year 1987-88.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. Lt-7710/89]
- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board for the year 1987-88.
 - (ii) A copy of the Review (Hindi and English versions) by the government on the working of the Coffee Board for the year 1987-88.
 - (iii) A copy of the Audit Report (Hindi and English versions) on the General Fund Accounts of the

Coffee Board for the year 1986-87.

12.18 hrs.

- (iv) A copy of the Audit Report (Hindi and English versions) on the Pool Fund Accounts of the Coffee Board for the year 1986-87.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7711/89]

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 10th April, 1989, will consist of:-

12.18 hrs.

ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st March, 1989:-

- (1) The Appropriation (Vote on Account) Bill, 1989.
- (2) The Appropriation Bill, 1989.
- (3) The Appropriation (Railways) Bill, 1989.
- (4) The Appropriation (Railways) No. 2 Bill, 1989.
- (5) The Punjab Appropriation Bill, 1989.
- (6) The Punjab Appropriation (Vote on Account) Bill, 1989
- (7) The Delhi Municipal Laws (Amendment) Bill, 1989
- (8) The Income-tax (Amendment) Bill, 1989

- (1) Consideration of any item of Government Business carried over from today's Order Paper.

- (2) Discussion and voting on the Demands for Grants under the control of the Ministry of:-

a) External Affairs

b) Labour

(Interruptions)

MR. SPEAKER: I have told you several times that I am not authorised and I am not going to take up any State matters. The hon. Members may do whatever they like.

(Interruptions)

SHRI AJAY MUSHRAN (Jabalpur): I have given a notice, Sir, But you have not taken notice of it.

MR. SPEAKER: I have taken notice of it. I will see whatever I can do. I did it earlier I will do it now also.

SHRI AJAY MUSHRAN: Sir, they have given a reply. Ten Ministers have recommended something, the Secretary to the Government of India sits over it.